

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 606(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: BMM Ispat Ltd. Vs. Blue Stampings & Forgings Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr. Abhishek Parekh, Advocate		
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ORDER

Notice of the petition is duly accepted by Mr. Abhishek Parekh, Advocate on behalf of the Respondent. He prays for some time to file his reply. Let the same be filed before the next date of hearing with an advance copy to the opposite counsel.

To come up on 19th January, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)